

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5300

ANSWERED ON:29.04.2005

SOLAR ENERGY

Ahir Shri Hansraj Gangaram;Barman Shri Ranen;Jogi Shri Ajit;Rijju Shri Kiren;Yadav Shri Sita Ram

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) the details of generation and consumption of solar energy in the country during the last three years, year-wise and State -wise;
- (b) the total funds sanctioned and released as grants/subsidy to each state. during the period separately, year-wise; and
- (c) the number of proposals received by the Government for the installation of solar energy projects during the last two years and the number out of them cleared so far?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES( INDEPENDENT CHARGE)(SHRI VILAS MUTTEMWAR)

(a): The Ministry of Non-conventional Energy Sources is implementing programmes for the installation of solar photovoltaic (SPV) systems in all states and union territories for a variety of uses such as lighting, water pumping and electrification of the villages and hamlets. The electrical energy estimated to be generated and consumed by these systems during last three years, year-wise and state- wise is given in Annexure-I.

(b): The total funds released to each state, year- wise, under the above programmes are given in Annexure-II.

(c): Information concerning the proposals received and sanctioned during the last two years under the above programmes is given in Annexure-III.

**ANNEXURE-I**

Annexure-I referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.5300 for 29.4.2005.

Estimated state- wise and year- wise electrical energy generated from solar photovoltaic systems installed under the programmes of the Ministry of Non-conventional energy Sources.

S.No. State/UT Energy generated (in Million kWh)

2002-03 2003-04 2004-05

1. Andhra Pradesh 1.8 2.2 2.252

2. Arunachal Pradesh 0.2 0.227 0.332

3. Assam 0.26 0.307 0.436

4. Bihar 0.94 0.968 1.247

5. Chhattisgarh 0.67 1.7 1.81

6. Goa 0.022 0.022 0.052

7 Gujarat 0.92 1.0 1.09

8. Haryana 1.53 1.8 2.30

9. Himachal Pradesh 1.20 1.2 1.33

10. Jammu & Kashmir	1.18	1.96	2.13
11. Jharkhand	0.28	0.28	0.64
12. Karnataka	1.1	1.22	1.91
13. Kerala	2.9	3.77	3.77
14. Madhya Pradesh	1.4	1.431	1.52
15. Maharashtra	0.11	1.15	1.2
16. Manipur	0.17	0.1	1.12
17. Meghalaya	0.24	0.25	0.562
18. Mizoram	0.27	0.42	0.462
19. Nagaland	0.05	0.05	0.05
20. Orissa	0.99	1.084	2.34
21. Punjab	1.20	3.60	3.68
22. Rajasthan	3.35	3.5	3.867
23. Sikkim	0.05	0.05	0.078
24. Tamil nadu	1.85	1.96	2.025
25. Tripura	0.58	0.6	0.881
26. Uttar Pradesh	4.9	4.93	5.719
27. Uttaranchal	2.49.	2.88	3.795
28. West Bengal	3.04	5.9	5.929
29. A&N Islands	0.43	0.438	0.565
30. Chandigarh	0.135	0.140	0.145
31. Delhi	0.2	0.2	0.25
32. Lakshadweep	1.1	1.1	1.252
33. Pondicherry	0.045	0.05	0.093
34. Others (BHEL, BEL, CEL & NGOs)	0.64	1.00	1.01

## ANNEXURE-II

Annexure-II referred to in reply to Part (b) of the Lok Sabha Unstarred Question No.5300 for 29.4.2005.

Funds released state-wise in/d year-wise for the installation of solar photovoltaic systems under the programmes of Ministry of Non-Conventional Energy Sources.

S.No. STATE Funds released (Rs. in lakhs)

	2002-03	2003-04	2004-05
1. Andhra Pradesh	326.68	33.52	-
2. Arunachal Pradesh	147.89	546.09	129.61
3. Assam	88.50	336.70	23.00
4. Chhattisgarh	620.47	441.04	78.41
5. Goa	-	18.63	8.03
6. Gujarat	297.21	48.43	-
7. Haryana	517.74	273.61	-
8. Himachal Pradesh	119.75	114.63	103.00
9. Jammu & Kashmir	715.83	642.15	173.24
10. Jharkhand	131.18	1057.93	-`
11. Karnataka	103.45	229.47	143.27
12. Kerala	-	35.16	-
13. Madhya Pradesh	109.25	2.62	66.24
14. Maharashtra	22.80	313.63	38.08
15. Manipur	738.23	241.53	79.01
16. Meghalaya	340.92	43.00	187.32
17. Mizoram	57.33	306.71	28.22
18. Orissa	-	-	42.89
19. Punjab	1049.25	1546.23	36.25
20. Rajasthan	493.58	55.19	262.69
21. Sikkim	20.90	40.19	26.00
22. Tamilnadu	73.75	671.71	-
23. Tripura	399.10	954.56	1062.40
24. Uttar Pradesh	707.61	1962.58	518.82
25. Uttaranchal	587.04	1121.10	50.54

26. West Bengal	603.87	2780.85	109.43
27. A&N Islands	88.92	-	-
28. Chandigarh	12.65	16.37	-
29. Delhi	-	350.00	-
30. Lakshadweep	392.00	151.95	-
31. Pondicherry	14.94	31.68	1.65
32. Others (BHEL, BEL, CEL & NGOs)	593.18	204.91	1301.60

### ANNEXURE-III

Annexure-III referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.5300 for 29.4.2005. Proposals received and sanctioned during 2003-2004 and 2004-2005

S.No. Item Number of projects/systems

Proposals Received Proposals Sanctioned  
(nos.) (nos.)

1. Solar Lanterns	80,000	15,000
2. Solar Home Lights	2,15,050	81,731
3. Solar Street lights	35,362	6782
4. Water pumping systems	7261	1319
5. Stand alone power plants	1846.26 (kWp)	213.5 (kWp)
6. Grid-interactive power plants	700 (kWp)	350 (kWp)
7. Electrification of remote Villages	4041 villages	1039 villages
8. Electrification of hamlets.	950 hamlets	585 hamlets